CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/020/540/2018
Date of Order : 12-06-2018

Between :

T. Senthil Pathy S/o P. R. Thangavelu,
Aged about 48 years, Occ: Reservation Supervisor,
Gr 'C', Grade II, South Central Railway, Tirupati
Railway Station, Guntakal Division, Andhra Pradesh,
R/o Type II Railway Quarters,
Chittoor, Andhra Pradesh State.   ....Applicant

AND

1. The Chairman,
    Railway Board, Room No.256/A,
    Rail Bhavan, Raisina Road,
    New Delhi.

2. The Union of India,
    Ministry of Railways,
    Rep by its General Manager,
    South Central Railway,
    Rail Nilayam, Secunderabad,
    Telangana State.

3. The Chief Personnel Officer,
    South Central Railway,
    Rail Nilayam, Secunderabad,
    Telangana State.

4. The Divisional Railway Manager,
    Guntakal Division, South Central Railway,
    Guntakal, Anantapur District,
    Andhra Pradesh.

5. The Additional Divisional Railway Manager,
    Guntakal Division, South Central Railway,
    Guntakal, Anantapur District,
    Andhra Pradesh.

6. The Senior Divisional Commercial Manager,
    Guntakal Division, South Central Railway,
    Guntakal, Anantapur District,
    Andhra Pradesh.   ...Respondents

Counsel for the Applicant: Mr. D. L. Pandu

Counsel for the Respondents   : Mr. S. M. Patnaik, SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS.MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Heard Mr.D.L.Pandu, learned counsel appearing for the applicant and Mr.S.M.Patnaik, learned Standing Counsel for the Respondents.

2.   The applicant filed the present OA without exhausting the statutory remedy of appeal.   The OA is therefore premature.   The applicant is therefore directed to file appeal before the Appellate Authority and pursue his remedy in the Department before invoking the jurisdiction of the Tribunal.

3.   The Original Application is disposed of accordingly at the stage of admission.   No order as to costs.

            (MINNIE MATHEW)   (R.KANTHA RAO)
         ADMINISTRATIVE MEMBER   JUDICIAL MEMBER

                    Dated : 12th June, 2018.
                    Dictated in Open Court.

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